

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP (IB) No. 335/7/HDB/2022

AND

Inv. P (IBC) 31/2023, IA (IBC) 910/2023 & IA (IBC) (Liquidation) 8/2024 in

CP (IB) No. 335/7/HDB/2022

u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

M/s. G S Biotech Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Inv. P (IBC) 31/2023

Orders deferred till 23.07.2024.

IA (IBC) 910/2023

Orders deferred till 23.07.2024.

IA (IBC) (Liquidation) 8/2024

Orders deferred till 23.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)